(3)

Declaration of Assets and Liabilities

Year 2022 - 2023

I, NEHAL AHMAD ,, son/	daughter/wife of MD. MURTUZA
	to BIHAR LEHISLATIVE ASSEMBLY
service and presently working as OFFICE A	TTENDANT (PORTER), BVS, PATHA
give herein below the details of the assets (imm	novable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	
A. <u>Details of movable assets</u>	
(Assets in joint name indicating the exte	nt of joint ownership will also have to be
diven)	800 TO

19/2/23

_[Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
13	(i)	Cash	1000		_	-	
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1401– SBI, BVM BRANCH PATHA	_	-	-	_
	(iii)	Bonds, Debentures and Shares in companies	_	_	-	_	-
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	_		_	
	(v)	Motor Vehicles (details of make, etc.)	-	-	_	-	
	(vi)	Jewellery (give details of weight and value)			-	_	_
(vii)	Other assets, such as values of claims / interests	_			_	_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

	nave to be indicated]		M	N .		*
Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	-	-	- Notifie	etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	_		-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_		-	_
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	_	-	_	
(v)	Others (such as interest in property)	-		-	_	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	
	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	-	_
	(c) dues to departments dealing with supply of electricity		

			1900 C 40		
	(d) dues to departments				
32	dealing with telephones	-			
İ	(e) dues to departments				
İ	dealing with government				
	transport (including				
	aircraft and helicopters)				
	(f) Other dues, if any				
		-			
(b)	(i) Income Tax including				
	surcharge [Also indicate	PAN-CKEPA2752H			
- [the assessment year upto	N Page 20 No. 40 Metallitation and Page Page Page 1997			
	which Income Tax Return		•		
٠.	filed. Give also Permanent		. 1		
	Account Number (PAN)]				
	(ii) Wealth Tax [Also		1 2		
	indicate the assessment				
	year upto which Wealth	_	- .		
	Tax return filed.]	1			
	(iii) Sales Tax [Only in				
	case of proprietary				
	business	_	_		
	(iv) Property Tax				
· · · · · · · · · · · · · · · · · · ·	. (, e) . c.x	<u> </u>			
c.	Personal Detail				
GPF/CF	PF/PRAN No. :-	ALED LOCKED			
Gender		0152109653			
	19	(M/F)	7		
Date of	Birth :- 1 2	05199	9 (22)		
	<u> </u>	1 1 2 1 1 1 1 3	9 (DD/MM/YYYY)		
Class/G	Croup				
	roup :- C	(A/B/C)			
Cadre	:- BIHA	R LEHISLATIVE AS	CEMPIN		
CONFERENCE // SOCIABLY					
(Full Name e.g. B.A.SBihar Administrative Service,					
B.S.S Bihar Secretariat Service etc.)					
Home District :- PATINA					
I hereby declare that the above details are true to the best of my					
knowle	dge and belief.		o the best of my		
		Signature Mchal Plans.	8		
##IV By A Section Control Cont					
Name of Employee: NEHAL AHMAD					
	ATLA				
Place: PATNA Designation: OFFICE ATTENDANT (PORTER)					
Date: O	6-02-2023	Department: BIHAR L	EUISLATIVE ASSEMBLY		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.